

**Present : Shri Sushil Kumar Kabra  
Member, MACT-cum-  
Addl. District Judge (FTC), Dibrugarh**

**MAC Case No. 66/2016**

**Order**

**20.04.2022:**

Sri Raymond Horo, learned counsel for the Claimants is present.

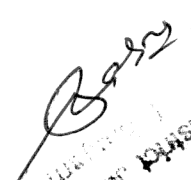
Sri Bikash Agarwalla, learned counsel for O.P. No. 2 is present.

Judgment is prepared in separate sheets and pronounced in open Court.

In view of my finding on the issues framed, I found no merit in the present claim petition. Hence the present claim petition is dismissed.

Parties to bear their own costs.

Case is disposed on contest.

  
Member, MACT-cum-Addl. District Judge (FTC)  
Dibrugarh